

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/378/ (IB)/2017
NAME OF THE PETITIONER(S) : CHANGSHU SEAMLESS STEEL TUBE CO. LTD
NAME OF THE RESPONDENT(S) : CETHAR LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. AMI V. KATARIA COONSEL FOR RESPONDENT
2. B. R. Sankaralingam Petitioner Counsel

Counsel representing both the parties are present. Both the counsel submitted that an IRP was appointed in CP 511/IB/2017 vide order of the Division Bench on 16.6.2017. Copy of the order has already been forwarded to the Insolvency Professional and moratorium was declared. In the circumstances, the petitioner is directed to place his claim before the IRP. Accordingly the matter is closed.

(K. Anantha Padmanabha Swamy)
Member (Judicial)